

amount sanctioned for the purpose during the current year?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d). Asian Productivity Organisation is publishing indices relating to productivity levels and its changes in respect of its member countries. According to the comparative information on productivity levels and changes published in 1995, labour productivity in agriculture in respect of India for the year 1990 was higher than 7 countries and lower than 5 countries. A *statement* indicating the labour productivity indices of member countries of Asian Productivity Organisation for agriculture is enclosed.

Labour management policies are being geared both in the private and public sector so as to improve productivity in the country. These policies include : adoption of modern technology, modern management practices, and training and retraining of workers etc.

Welfare funds to provide medical facilities to Beedi workers, Mine workers and Cine workers have been established. Labour Welfare Organisation is running 12 hospitals (515 beds) and 222 dispensaries including one chest clinic, at different places, to provide health care and family welfare facilities to beedi and mine workers. These institutions have a mobile unit attached to them. A number of health schemes have been drawn up for beedi, mine and cine workers. These include reservation of beds in TB hospitals and financial help for treatment to workers suffering from TB, cancer, mental diseases, leprosy, kidney transplantation, maternity benefit etc.

An amount of Rs 21.9 crores has been provided in the budget from welfare funds for the year 1996-97 towards health schemes.

As regards education, a number of schemes have been prepared by the Government to provide education to the children of the workers in the unorganised sector. These include : scholarships for children of mines, beedi and cine workers studying in Class V and above in recognised institutions, financial assistance for purchase of school uniforms, text books and stationery etc. to the children studying in upto Class IV, assistance for purchase of school buses to the mine managements, assistance to the mine managements for maintenance of libraries and for running central library, grants-in-aid for recognised schools, incentive @ Re 1.00 per day per girl child for promoting better enrolment of girl children of mines, beedi workers and Cine workers etc. The total amount sanctioned for education in the budget for 1996-97 stands at Rs 11.00 crores approximately.

STATEMENT

Comparison of Agricultural Productivity Indices among Asian countries for the year 1990.

1.	Bangladesh	56.16
2.	Republic of China	132.11
3.	Fiji	N.A.
4.	Hong Kong	158.13
5.	India	121.51
6.	Indonesia	102.68
7.	Japan	116.72
8.	Republic of Korea	130.74
9.	Malaysia	N.A.
10.	Nepal	130.15
11.	Pakistan	102.98
12.	Philippines	108.83
13.	Singapore	90.99
14.	Sri Lanka	127.67
15.	Thailand	118.43

Reservation to OBCs in Promotions

*30 SHRI G L KANAUIA Will the Minister of WELFARE be pleased to state

(a) whether the Government are contemplating to provide reservation in promotions to the Government employees belonging to Other Backward Classes,

(b) if so, the details thereof,

(c) if not the reasons therefor,

(d) whether the Government have also received suggestions/requests from certain organisations in this regard,

(e) if so, the details thereof; and

(f) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (f) Representations have been received from certain organisations for providing reservation in promotions in the Government jobs to OBCs. The issue is under consideration of the Government. The names of the organisations are given in the enclosed *Statement*.

STATEMENT

1. O P Barwadia, State General Secretary, BJP, OBC Cell, Rajasthan, Jaipur
2. General Secretary, BC Employees Welfare Association, Tirupati, Andhra Pradesh

- 3 Secretary, District Vanniyar Sangam, Thiruvannamalai.
- 4 President, Gulabi Nagar Kshaurkar Vikas Prabandh Samiti, Jaipur.
- 5 Chhatisgarh Devangan Samaj, Raigarh, Madhya Pradesh.
- 6 AIFBC Employees Welfare Association (General Secretary), Madras.
- 7 Seretary, E R. Backward Employees Welfare Association, Dhanbad, Bihar.
- 8 Secretary, Rajasthan Anya Pichda Varg Maha Sangh, Rajasthan.
- 9 Ram Chandra Patnayak, Electricity Board Colony, Bhubaneswar, Orissa
- 10 G S Sundharesan, Chengalpattu
- 11 Shri Lal Chandra Ram, Banaras, U P
- 12 Shri P Raman, Hubli, Karnataka
- 13 Amit Baranroy, Ex-Havildar, Army Education Corps, Bihar
- 14 Shri Shailandra Vagdre, Assistant Engg., Rewa, Madhya Pradesh

[English]

Regional Languages Films

*31 SHRI KESHAB MAHANTA Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the number of films in regional languages telecast by Doordarshan during the last three years, year wise and language-wise

(b) whether a few languages get less preference.

(c) if so, the reasons therefor.

(d) whether the Government have received proposals from producers of regional languages for 1996-97 in this regard.

(e) if so, the reaction of the Government thereto.

(f) whether the Government propose to allot equal share of time for regional languages programmes, and

(g) if not the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) Details of regional language films telecast on National Network are as under

Language	Year		
	93-94	94-95	95-96
1	2	4	4
Assamese	5	3	3
Bengali	6	6	8

	1	2	3	4
Gujarati		4	3	5
Kannada		5	6	5
Konkani		1	-	2
Malayalam		5	4	4
Manipuri		2	1	2
Marathi		5	3	4
Oriya		7	5	7
Punjabi		2	1	3
Sanskrit		-	-	1
Tamil		5	6	4
Telugu		3	6	8
Urdu		-	-	1
Total		52	46	57

(b) No, Sir.

(c) Does not arise.

(d) and (e) Yes, Sir. They will be slotted for telecast subject to their fulfilling the eligibility criteria

(f) There is no discrimination in time allotment for different regional language films. While, efforts are always made to maintain balance in this regard, it may not be feasible always or even practicable to allot equal time in a rigid manner considering that production of language films in the country vary in number from language to language which, in turn would condition the suo-moto offers

(g) Does not arise

Telecast of Serials

*32 SHRI SANAT KUMAR MANDAL Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the guidelines laid down for telecast of serials on TV network

(b) the revenue earned by the Government from various serials during each of the last two years and the current year so far, year-wise and

(c) the steps taken to prevent vulgarity and obscenity in each programme telecast by Doordarshan private and foreign TV network?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) The telecast of all programmes on Doordarshan including serials are governed by the provisions of the Broadcast Code which does not permit

(i) Criticism of friendly countries

(ii) Attack on religion or communities